

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 1637
TO BE ANSWERED ON THE 3rd August 2026

**PROPOSALS FOR ALTERNATIVE SITE FOR CHENNAI IS SECOND
AIRPORT**

1637. SHRI CONSTANDINE RAVINDRAN
DR. ANBUMANI RAMADOSS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has assessed the impact of the decision to discontinue the proposed greenfield airport at Parandur on the long-term aviation capacity requirements of the Chennai metropolitan region;
- (b) whether Government has identified or received proposals for an alternative site for Chennai's second airport;
- (c) assistance proposed by Government for expediting statutory clearances, techno-economic studies and project approvals for the alternative location; and
- (d) measures proposed to ensure that Chennai's future passenger and cargo growth is not constrained due to delays in developing additional airport infrastructure?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): Ministry of Civil Aviation (MoCA) has granted 'In-Principle' approval to Tamil Nadu Industrial Development Corporation Limited (TIDCO), a Government of Tamil Nadu Enterprise for development of an International Greenfield Airport at Parandur on 07.04.2025.

As per the Greenfield Airports Policy, 2008, the responsibility for implementation of the Greenfield airport projects including land acquisition, Rehabilitation & Resettlement, funding, obtaining environment clearances and other statutory clearance etc. lies with the airport developer concerned or the State Government, as the case may be.
